

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 231 OF 2016 & IA NO. 495 OF 2016  
APPEAL NO. 399 OF 2017 & IA NO. 1164 OF 2017**

**Dated : 19<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**Appeal No. 231 of 2016 & IA No. 495 of 2016**

**In the matter of:**

**M/s Jodhpur Vidyut Vitran Nigam Limited & Anr. .... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R.1

Mr. P.N. Bhandari for R.2

**Appeal No. 399 of 2017 & IA No. 1164 of 2017**

**In the matter of:**

**M/s Jodhpur Vidyut Vitran Nigam Limited & Anr. ....Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R.1

Mr. P.N. Bhandari for R.2

**ORDER**

Both parties are directed to file written submissions, if any, within one week i.e. on or before 26.09.2019 with advance copy to the other side.

List these matters for further hearing on **01.10.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

Js/mkj